GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA UNSTARRED QUESTION NO.: 1906

(To be answered on the 28th July 2016)

AIR CONNECTIVITY TO HILLY REGIONS

SHRI ANURAG SINGH THAKUR 1906.

Will the Minister of CIVIL AVIATION तागर विमानन मंत्री

be pleased to state:-

(a) whether the Government proposes to provide air connectivity in all hill States/ UTs of the country to provide cheap and affordable transport facility to the people of these regions;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) the steps taken by the Government in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION नागर विभानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (b): As per Summer Schedule (SS)-2016, scheduled domestic flights are available to/from 77 airports of the country, which include Hill states and Union Territories also. State wise air connectivity as per SS - 2016 is placed at Annexure I.

With repeal of Air Corporation Act in March 1994, the Indian aviation was totally deregulated. Airlines are free to induct capacity with any aircraft type, free to select whatever markets and network they wish to service and operate. In this regard Government has laid down Route Dispersal Guidelines (RDG) with a view to achieve better connectivity of air transport services taking into account the need for air transport services of different regions of the country. It is, however, up to the airlines to provide air services to specific placed depending upon the traffic demand and commercial viability. As such, the airlines are free to operate anywhere in the country subject to compliance of RDGs issued by Government.

(c): The Government has recently broadened the scope of RDG by including the States of Himachal Pradesh and Uttarakhand.

State Wise Air Connectivity - Summer Schedule 2016

SI. No.	State	Names of Cities Air linked	No of Airports
State	es		L
1.	Andhra Pradesh	Rajamundry, Tirupati, Vijayawada, Vizag, Cuddapah	5
2.	Arunachal Pradesh	=	
3.	Assam	Dibrugarh, Guwahati, Jorhat, Lilabari, Silchar, Tezpur	6
4.	Bihar	Gaya, Patna	2
5.	Chhattisgarh	Raipur	1
6.	Delhi	Delhi	1
7.	Goa	Goa	1
8.	Gujarat	Ahmedabad, Bhuj, Jamnagar, Rajkot, Surat, Vadodara	6
9.	Haryana	Bearing and the second support support	HD 4 AU
10.	Himachal Pradesh	Dharamshala, Kullu	2
11.	Jammu & Kashmir	Jammu, Leh, Srinagar, Thoise	4
12.	Jharkhand	Ranchi	1
13.	Karnataka	Bangalore, Belgaum, Mangalore, Hubli	4
14.	Kerala	Calicut, Cochin, Trivandrum	3
15.	Madhya Pradesh	Bhopal, Gwalior, Indore, Jabalpur, Khajuraho	5
16.	Maharashtra	Aurangabad, Mumbai, Nagpur, Pune	4
17.	Manipur	Imphal	1
18.	Meghalaya	Shillong	1
19.	Mizoram	Aizwal	1
20.	Nagaland	Dimapur	1
21.	Orissa	Bhubaneswar	1
22.	Punjab	Amritsar	1
23.	Rajasthan	Jaipur, Jodhpur, Udaipur	3
24.	Sikkim	7-17 A.	
25.	Tamil Nadu	Chennai, Coimbatcre, Madurai, Trichy, Tuticorin	5
26	Telangana	Hyderabad	1
27.	Tripura	Agartala	11.3 11/
28.	Uttar Pradesh	Agra, Allahabad, Gorakhpur, Lucknow, Varanasi	5
29.	Uttaranchal	Dehradun, Pant Nagar	2
30.	West Bengal	Bagdogra, Kolkata, Durgapur	3
	n Territories	TOTAL LANGE BOOK OF THE REAL PROPERTY.	<u> </u>
1.	Andaman & Nicobar Islands	Port Blair, Car Nicobar	2
2.	Lakshadweep Islands	Agatti	1
3.	Chandigarh	Chandigarh	1
4.	Dadra & Nagar Haveli	- Transfer of the state of the	a) (1)
5.	Daman & Diu	Diu Diu	1.0
6.	Pondicherry	Pondicherry	1
		ted by Scheduled domestic carriers	77